COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL No. 345 of 2016 & IA No. 761 of 2016 AND APPEAL NO. 107 OF 2016

Dated: 23rd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors. Appellant (s)

۷s.

Raj West Power Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Pradeep Kr. Tiwari

Counsel for the Respondent(s) : Mr. Aman Anand

Mr. Aman Dixit

Mr. Manpreet Lamba for R-1

APPEAL NO. 107 OF 2016

In the matter of:

Raj West Power Ltd. ...Appellant(s)

۷s

Rajasthan Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand

Mr. Aman Dixit

Mr. Manpreet Lamba

Counsel for the Respondent(s) : Mr. Pradeep Kr. Tiwari for R-2 to R-4

ORDER

Learned counsel for the appellant in Appeal No. 345 of 2016 is stated to be in some personal difficulty.

List these matters on 16.08.2017.

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai) Chairperson